

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
LOK SABHA UNSTARRED QUESTION NO. 3562  
TO BE ANSWERED ON 16.03. 2020/PHALGUNA 26, 1941 (SAKA)

**Withdrawal of Bank Notes**

3562. SHRI D.K. SURESH:  
ADV. A.M. ARIFF:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government/SBI has any proposal to withdraw bank notes of Rs. 2000 from circulation/ATMs;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has consulted the Reserve Bank of India and other stakeholders before withdrawal of bank notes of Rs. 2000 and if so, the details thereof;
- (d) whether the Government has studied the impact of withdrawal of the said bank notes on the economy and the society; and
- (e) if so, the details thereof along with the response of the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ANURAG SINGH THAKUR)

(a) and (b) There is no proposal of the Government to withdraw bank notes of Rs. 2000 from circulation.

In view of higher circulation of Rs. 500 and Rs. 200 denomination bank notes, State Bank of India has issued communication to its Local Head Offices to reconfigure ATMs for currency notes of the said denominations. However, many ATMs are still dispensing Rs. 2,000 currency notes.

(c) to (e) In view of answer to parts (a) and (b) above, questions do not arise.

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